

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(14) C.P.(I.B)-1245/7/(MB)/2017  
IA 42/2018 & IA 48/2018

CORAM: Present : SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 25.07.2018

NAME OF THE PARTIES: Bell Finvest (India) Limited  
V/s  
Avance Logistics & Trading India Pvt. Ltd.

SECTION OF THE COMPANIES ACT:7 of Insolvency and Bankruptcy Code,  
2016.

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**ORDER**

1. The Learned Representatives of both the sides are present.
2. By consent the matter is adjourned to **05.09.2018 for filing Valuation Report.**

SD/-

**BHASKARA PANTULA MOHAN**  
**Member (Judicial)**

**25.07.2018.**

HHS